

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-110**  
New IA-1896/2020  
In  
IB-1329(ND)/2019

**IN THE MATTER OF:**

Mr. Adbridge Communications India Pvt. Ltd.

**Vs.**

M/s. Auto Mobiles Sterlind (India) Pvt. Ltd.

**....OPERATIONAL CREDITOR**

**....CORPORATE DEBTOR**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 06.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

: Bharat Chadha, Advocate along with the Resolution Professional  
Mr. Pankaj Kumar Singhal

For the Intervener/RP

: Pankaj Kumar Singhal, Advocate.

**ORDER**

**IA-1896/2020:-**

Resolution Professional along with counsel is present.

Heard, Order is **Reserved**.

—sd—

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

—sd—

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**